

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1077 of 2020

In the matter of:

**Rajalakshmi Vardarrajan Resolution Professional of
Arudaavis Labs Pvt. Ltd.**

....Appellant

Vs.

G. Dhananjaya Naidu

....Respondent

Present:

Appellant:

**Ms. Anjali Sharma,
Ms. Rajalakshmi, Advocate(RP)**

Respondent:

**Mr. B.Dhanaraj, Mr. G.Anand Selvam, Ms. Deepa
Mariyappan, Advocates**

ORDER

(Through Virtual Mode)

18.01.2021: Due to paucity of time, the matter could not be taken up today.

List this matter on **11th February, 2021.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

ss/g